



\$~1-13(Spl.B)

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 12096/2019 & CM APPL. 49556/2019 (Stay)

FEDERATION OF CHARTERED ACCOUNTANTS ASSOCIATION Petitioner

> Through: Appearance not given.

versus

UNION OF INDIA AND ORS. Respondents

> Mr. Abhishek Khanna, Adv. for Through:

> > Resp./ UOI.

Ms. Pooja M. Saigal, Nikhil Sabri & Mr. Nipun

Gupta, Advs. for R-3.

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

2

W.P.(C)APPL. Nos.17186/2020, 1522/2020 & CM 30096/2023

RUKSHAD DARUVALA

..... Petitioner

Through:

Mr. Arun Kathpalia, Sr. Adv. Ms.

with Aayushi Khazanchi, Mr. Vinayak Chawla & Mr. Aditya Dhupar,

Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from





NFRA.

3

W.P.(C) 1524/2020 & CM APPL. Nos. 7533/2020, 10777/2020 17184/2020, 30095/2023

UDAYAN SEN

..... Petitioner

Through:

Mr. Arun Kathpalia, Sr. Adv. Ms. Aayushi with Khazanchi. Mr. Vinavak Chawla & Mr. Aditya Dhupar,

Advs.

versus

UNION OF INDIA & ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

4

W.P.(C) 1525/2020 & CM APPL. Nos. 10765/2020, 17182/2020 & 30097/2023

SHRENIK BAID

..... Petitioner

Appearance not given. Through:

versus

UNION OF INDIA AND ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

5

W.P.(C) 1065/2021 & CM APPL. 9896/2021

DELOITTE HASKINS & SELLS LLP Petitioner





Through: Ms. Niyati Kohli, Mr. Pratham

V. Agrawal & Mr. Abhay

Agnihotri, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

6

+ W.P.(C) 11737/2021

S R B C AND CO LLP

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA AND ANR

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

7

+ W.P.(C) 11738/2021

VINAYAK PUJARE

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus





UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

8

W.P.(C) 11739/2021

RAVI BANSAL

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC & Mr. Vikran Jetly, CGSC with Mr. Shreya Jetly, Mr. Waizi Ali Noor, Mr. Varun Rajawat, Mr. Vidhi Jain, Advs. with Mr. Janak Raj & Mr. Mehul from

NFRA.

W.P.(C) 11987/2022 & CM APPL. 35778/2022

JAYESH GANDHI

..... Petitioner

Through:

Mr. Jayant K. Mehta, Sr. Adv. with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Vikram Jetly, CGSC with

Mr. Shreya Jetly, Adv.

Mr. Zoheb Hossain, Mr. Vivek & Mr. Farheen Gurnani





Penwale, Advs. for Resp./ NFRA.

10

+ W.P.(C) 10303/2023 & CM APPL. 39855/2023

CA VINAY AGGARWAL Petitioner

Through: Mr. Prabhav Garg, adv.

versus

UNION OF INDIA THROUGH MINISTRY OF

CORPORATE AFFAIRS A WING & ANR. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Astu Khandelwal, Adv. for

Resp./ NFRA.

11

W.P.(C) 1650/2023 & CM APPL. 6296/2023

NATRAJAN RAMKRISHNA Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.

with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Astu Khandelwal, Adv. for

Resp./ UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani & Mr. Farheen Penwale, Advs. for Resp./

NFRA.

12

+ W.P.(C) 2194/2023 & CM APPL. 8353/2023, 39638/2023

ADARSH RANKA Petitioner

Through: Mr. Jayant K. Mehta, Sr. Adv.

with Mr. Prateek Khanna, Mrs. Ravneet Kaur Malik & Ms.

Rumella Jain, Advs.

versus

UNION OF INDIA & ORS. Respondents





Through: Mr. Ravi Prakash, CGSC with

Ms. Astu Khandelwal, Adv. for

Resp./ NFRA.

13

+ W.P.(C) 5842/2023 & CM APPL. 22884/2023 (Stay), 40762/2023 (30 Days Delay in C.A.)

SNEHAL N MUZOOMDAR Petitioner

Through: Mr. Nakul Dewan, Sr. Adv.

with Mr. Shivam Shukla & Mr. Pranjit Bhattacharya, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Ms. Shiva Lakshmi, CGSC

with Mr. Prashant Rawat, Adv. Mr. Zoheb Hossain, Mr. Vivek

Gurnani & Mr. Farheen Penwale, Advs. for Resp./

NFRA.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER 06.12.2023

%

Mr. Jayant K. Mehta, learned senior counsel appearing for some of the petitioners is continuing with his submissions.

List again on 19.01.2024 as part heard.

YASHWANT VARMA, J.

DHARMESH SHARMA, J.

DECEMBER 06, 2023/kk